

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00143/2016

Thursday, this the 25th day of March 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

1. M.G.Gopakumar, S/o.N.Gopalakrishna Kurup
aged 42 years, Now working as MTS
(earlier designated as Group-D/Peon-cum-Chowkidar)
Office of the District Youth Co-ordinator
Nehru Yuva Kendra Sangathan
Pathanamthitta, Kerala Zone
2. Prabhash.B.K, S/o.K.R.Balakrishna Kurup
aged 40 years, Now working as MTS
(earlier designated as Group-D/Peon cum Chowkidar)
Zonal Office, Nehru Yuva Kendra Sangathan,
Kerala Zone
3. Thomas Mathai P.J, S/o.John Mathai, aged 40 years
Now working as MTS
(earlier designated as Group-D/Peon cum Chowkidar)
Office of the District Youth Co-ordinator
Nehru Yuva Kendra Sangathan,
Kollam, Kerala Zone ...Applicants

(By Advocate Mr.R.Premchand)

v e r s u s

1. Union of India, represented by
The Secretary, Ministry of Youth Affairs &
Sports, Room No.1, C-Wing, Shastri Bhawan
New Delhi – 110 001
2. The Director General
Nehru Yuva Kendra Sangathan, 2nd Floor
Core-4, Scope Minar, Laxmi Nagar District Centre
Vikas Marg, New Delhi – 110 092
3. The Deputy Director (personnel)
Nehru Yuva Kendra Sangathan, 2nd Floor
Core-4, Scope Minar, Laxmi Nagar District Centre
Vikas Marg, New Delhi – 110 092
4. The Zonal Director, Nehru Yuva Kendra Sangathan (Kerala Zone)

Kunnukuzhi, Vanchiyoor Post,
TVM, Pin – 690 035 Respondents

(By Advocate Mr.Sinu G Nath, ACGSC)

This application having been heard on 25th March 2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

When the matter was taken up today, counsel for the applicant is represented by Adv.Ms.Veena and submits that the counsel has filed a memo stating that the relief has already been granted to the applicants by the respondents vide order No.11022/NYKS/PERS: Confirmation/2017/1510 dated 16.10.2018 and she does not want to continue the matter. The memo is taken on record. The Original Application stands dismissed as not pressed. No costs.

**K.V.EAPEN
ADMINISTRATIVE MEMBER**

**P.MADHAVAN
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - True copy o the recruitment rules made by the NYKS dated 5.3.1998

Annexure A2 - True copy of the seniority list issued by the NYKS pertaining to the Group D dated 29.5.2009

Annexure A3 - True copy of the list of Group D staff who expired while in service

Annexure A4 - True copy of the list of MTS who retired as on May 2014

Annexure A5 - Copy of the Kendra wise list of MTS vacant position as on 9.1.2014

Annexure A6 - True copy of the relevant extract of the NYKS(service) Revised Regulations 1996

Annexure A7 - True copy of the letter No.NYKS/PERS/Group D regularisation/2012-13/429 dated 9.5.2012

Annexure A8 - True copy of the letter issued to the 4th respondent dated 14.5.2012

Annexure A9 - True copy of the representations sent to the 2nd respondent by the 1st applicant dated 4.8.2015

Annexure A10 - True copy of the representations sent to the 2nd respondent by the 2nd applicant dated 4.8.2015

Annexure A11 - True copy of the representations sent to the 2nd respondent by the 3rd applicant dated 4.8.2015

Annexure A12 - True copy of the reply issued to the 3rd applicant by the respondents dated 16.9.2015.

Annexure R4(a) - Reference Preceding Notes and observation of DoPT in the above issue bearing number Dy.No.1043284/JS(E)/2014 dt.5-11-2014

Annexure R4(b) - Notes of DoPT dt. 23.03.2015 in the above issue bearing number Dy.No.1043284/JS(E)/2014.

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